

<i>Project</i>	<i>Section</i>	<i>. Km</i>
1	2	3
Koraput-Rayagada	Machiliguda-Rayagada	144
Guna-Etawah	Kolaras-Shivpuri	25
	Gwalior-Panihar	23
Kota-Chittaurgarh-Neemach	Chittaurgarh-Neemach	56
Talcher-Sambalpur	Talcher-Angul	18
	Sambalpur-Maneswar	16
Lalabazar-Bhairabi	Jamira-Bhairabi	18
		300

(b) The Konkan Railway line is proposed to be commissioned in five years. Completion of gauge conversion projects in Marathwada region would depend upon the availability of resources in the coming years.

[Translation]

#### **Platforms at Railway Stations on Trunk Routes**

\*582. SHRI KASHIRAM RANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is the policy of Government to construct platforms on all the stations on trunk routes;

(b) if so, the percentage of work done so far in this regard;

(c) whether any time bound programme has been chalked out to construct platforms on the remaining stations; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. Platforms are required to be provided only on

those railway stations which deal with passenger traffic.

(b) All railway stations dealing with passenger traffic have been provided with platforms.

(c) and (d). Do not arise.

[English]

#### **Acquisition of Aircraft by Madras based firm for Operating Air Taxi Services**

\*583. SHRIMATI BASAVA RAJESWARI:  
SHRI G.S. BASAVRAJ:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Madras-based firm which is planning air taxi services between a number of south Indian centres and Bombay proposes to acquire some Fokker-27 aircraft for operating air taxi services;

(b) if so, whether Government have examined the proposals for obtaining these aircraft; and

(c) if so, whether Government have given approval for introducing these aircraft for air taxi plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). M/s Asiatic Limited, a Madras based firm, has been given no objection in principle to operation of air taxi services.

**Guidelines for Allotment of Petrol and Petroleum Products Agencies**

\*585. SHRI EDUARDO FALEIRO:  
SHRI PYARELAL KHANDEL-  
WAL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the guidelines for selecting dealers and distributors for petrol and petroleum products of public sector oil companies;

(b) the priorities which are followed in selecting the areas for granting dealerships;

(c) whether there have been complaints about the non-observance of these guidelines; and

(d) if so, the action proposed to be taken by Government to ensure strict compliance of the guidelines?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The oil companies invite applications for award of LPG distributorships/Retail Outlet (Petrol/Diesel) dealerships and Kerosene/LDO dealerships included in the Marketing Plans by advertising in prominent Newspapers. Applications received in response to such advertisements are considered on merits by the concerned Oil Selection Boards which are independent bodies headed by retired High Court Judges.

In making selection of candidates who meet the eligibility conditions in regard to income, educational qualifications, residence, category, age, etc. the Oil Selection Boards take the following factors into account:

- (i) personality;
- (ii) business ability/salesmanship;
- (iii) capacity to arrange finance and capability to provide facilities;
- (iv) preparedness for working full time as a dealer; and
- (v) general assessment and extra curricular activities.

(b) The criteria adopted for selection of areas for establishment of dealerships/distributorships is as follows:—

*LPG Distributorships*

- (i) All major towns/cities;
- (ii) All District Headquarter towns subject to the town offering enough potential for establishing a viable distributorship;
- (iii) Towns with population of 20,000 and above (as per 1981 Census) which offer adequate potential for setting up of an economically viable distributorship.

*R.D. Dealerships*

Locations meeting the volume distance norms are included in the Marketing Plan.

*SKO-LDO Dealerships*

- (i) A dealership can be developed at a place where a minimum potential